

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

234. IA/2125/2023 C.P. (IB)/1265(MB)2022

IN THE MATTER OF

Think Hard India Private Limited

... Petitioner

Vs

Mr. Narendra Rajani

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 12.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

IA/2125/2023:- The Report of the RP is taken on record. The RP is directed to file forwarded copy of the Report to the Personal Guarantor may file the reply.

Adjourned to **06.09.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //